

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	TP No.78/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA No.187&188/2018 in CP No.50/2015
NAME OF THE COMPANY	Divya Retreat Limited & (06) Others
NAME OF THE PETITIONER(S)	Surekha Reddy & (46) Others
NAME OF THE RESPONDENT(S)	Divya Retreat Limited & (06) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for petitioner appeared via video conference.

Learned counsel for respondent no. 3,4,5 appeared via video conference.

Pleadings are completed.

Matter stands adjourned for hearing main petition along with IA's on 26.08.2021.

-sol-

MEMBER (T)

-sol-

MEMBER(J)

Pavani